

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 3342 /A.

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tageng Padoh,
District & Sessions Judge, Sessions Division,
Bomdila, Arunachal Pradesh.

Dated Guwahati, 22nd September, 2020.

Sub:- Earned Leave.

Ref:- Application No. DSJ/(WSD/BDL)/PF-01/2019 dated 17.09.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for eleven days earned leave from 21.09.2020 to 01.10.2020 along with station leave permission, has been granted, subject to submission of your Leave Admissibility Report to the Registry of Gauhati High Court, Itanagar permanent Bench. Further, a senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008/ 3344 /A, dated

Copy to:

1. The Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
2. The Project Manager, Gauhati High Court.

22/9/2020
REGISTRAR (VIGILANCE)

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